## F. No. J-11017/22/2018-Judicial (Part-1) Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 25<sup>th</sup> September, 2020

## **ORDER**

The President is pleased to **up-grade** following two Government Pleaders as **Senior Panel Counsel** for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as shown in the table below, for a period of three years from the date of this order or until further orders, whichever is earlier:

## HIGH COURT OF DELHI Up-gradation as SENIOR PANEL COUNSEL

SI. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.
1.	Adit Khorana	B-5/720, Ekta Gardens, 9, I. P. Extension, Delhi-110092 Mob: 9999890679 Email: Khorana.adit@gmail.com	D/2661/2015
2.	Sughosh	Mob: 9483401896	KAR/1422/2019
	Subramanyam	Email: sughosh.sn@yahoo.com	

- 2. Consequent upon above up-gradation names of both the aforesaid Advocates figuring as Government Pleader in this Department's earlier Order No. J-11017/22/2018-Judicial (Part-1) dated 24.09.2020 at serial number 4 & 5, stand deleted.
- 3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.
- 4. Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

## Copy for information to:-

- 1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Chetan Sharma, the Ld. ASGI, High Court of Delhi, K-8, Jangpura Extension, New Delhi.

3. The Registrar, High Court of Delhi.

- 4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
- 5. All the panel counsel as mentioned herein above.
- 6. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
- 7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 8. For uploading on website of this Department i.e. <a href="www.legalaffairs.gov.in">www.legalaffairs.gov.in</a> under tab 'Judicial Section' in the link "List of empanelled Advocates".

9. Guard File/Judicial Section with 5 spare copies.

(D. Srinivas)

Section Officer (Judicial) Tel.011-23384945

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